

**DIVISION BENCH**

**ITEM NO.132**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**IA No.187/2024 IN CP (IB) No.421/ALD/2019**

**CORAM:**

- 1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 19<sup>th</sup> April, 2024**

**Attendance-Cum-Order Sheet of the Hearing.**

|                            |   |
|----------------------------|---|
| <b>NAME OF THE COMPANY</b> | <b>INDUSTRIAL AND COMMERCIAL<br/>BANK OF CHINA LIMITED V/S HIPAD<br/>TECHNOLOGY INDIA PVT LTD</b> |
| <b>UNDER SECTION</b>       | <b>7 IBC (IN LIQUIDATION)</b>   |

**THROUGH PHYSICAL/VIRTUAL HEARING:**

**ORDER**

Due to paucity of time, the matter could not be taken up, hence adjourned  
to 10<sup>th</sup> May, 2024.

**-Sd-  
(Court Officer)**

**19<sup>th</sup> April, 2024**

*Avaneesh Kumar Singh  
(Stenographer)*